

[15 December, 2003]

RAJYA SABHA

Name of State	2000	2001	2002
Manipur	728	1558	397
Meghalaya	301	500	472
Mizoram	943	1183	1164
Nagaland	408	144	131
Orissa	14011	7334	648
Punjab	1796	4881	3141
Rajasthan	1601	2955	1758
Sikkim	594	409	210
Tamil Nadu	1740	1632	3177
Tripura	113	1784	105
Uttaranchal		NR	NR
Uttar Pradesh	988	1885	518
West Bengal	5831	6303	7032
A & Nicobar	252	536	368
Chandigarh	219	310	451
D & N Haveli	NR	NR	232
Daman & Diu	41	6	23
Delhi	4077	6374	5053
Lakshadweep	258	71	22
Pondicherry	932	654	534
TOTAL:	153034	149262	120250

#### **DDA's residential schemes**

\*191. SHRI G.K. VASAN: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the number of DDA's residential schemes for flats and plots;
- (b) the number of people on waiting list, scheme-wise and category-wise;
- (c) the criteria for allotment to the waitlisted people scheme-wise and category-wise;

(d) whether out of turn allotments are being made if so, on what basis and to whom; and

(e) the details of the new schemes launched, if any, for economically weaker sections?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) DDA has reported that since inception, it has launched 36 residential schemes for allotment of flats and one residential scheme for allotment of plots.

(b) The number of people on waiting list at present, scheme-wise and category-wise under different schemes is as under:

Name of the Scheme	Category			
	MIG	LIG	Janta	Total
For flats:				
New Pattern Registration Scheme, 1979	—	10,573	—	10,573
Ambedkar Awas Yojana, 1989	286	3,522	—	3,808
Janta Housing Registration Scheme, 1996	—	—	7,128	7,128
Total	286	14,095	7,128	21,509
For plots:				
Rohini Residential Scheme, 1981	12,299	17,874	4,415	34,588

(c) All waitlisted registrants in each category in different schemes have been allotted priority numbers by DDA. As and when vacant flats/plots become available, allotment to an equivalent number of waitlisted registrants is made as per their seniority in the priority list, through a computerised draw.

(d) Out of turn allotment of DDA flats is made only to the widows of Government servants who died in harness and of those who were killed by terrorists and where the family needs to stay in Delhi due to reasons of employment/education etc. This is subject to the further condition that not more than 1% DDA flats in Janta, LIG and MIG category would be earmarked for allotment under this category during each year.

(e) No new scheme has been launched at present by DDA for economically weaker sections.